

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(11)-HC/2021/ 24992

19th November, 2021

C I R C U L A R

For smooth functioning and supervision of all infrastructural facilities at the District level, it is directed that the following members shall constitute the committee:

- (1) District & Sessions Judge;
- (2) Judge, Family Court; and
- (3) Chief Judicial Magistrate, who shall act as a convener and shall convene such meeting on the directions of the District Judge.

In future all infrastructural activities within the district must be preceded by a discussion in the aforesaid committee whereafter work may proceed in accordance with such decision as well as any direction that may be issued by the High Court from time to time. The committee is requested to keep the concerned Portfolio Judges informed and minutes of such meeting be sent to the Registry as well as to the Portfolio Judge concerned.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

No.F.44(11)-HC/2021/ 24993-25058

19th November, 2021

Copy for information and necessary action to:

- (01) The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- (02) The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
- (03) The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;

- (04) The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
- (05) The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
- (06) The District & Sessions Judge, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia;
- (07) The Judge, Family Court, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Belonia, South Tripura District;
- (08) The Registrar (Vigilance), High Court of Tripura, Agartala;
- (09) The Registrar (Judicial), High Court of Tripura, Agartala;
- (10) The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- (11) The Joint Registrar, High Court of Tripura, Agartala;
- (12) The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
- (13) All Deputy Registrars, High Court of Tripura, Agartala;
- (14) The Chief Librarian, High Court of Tripura, Agartala;
- (15) The Assistant Registrar(s), High Court of Tripura, Agartala;
- (16) The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court;
- (17) The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala; and
- (18) Concerned File.


Registrar General